

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup> Floor, Arera Hills**

Date: 26<sup>th</sup> April, 2016

TIME:10.30 hrs. to 13.15 hrs.  
14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 35/2016(CZ)	Gram Panchayat (Kothiya) Vs. State of M.P. & 6 Ors.		
2.	Original Application No. 132/15(CZ)	Gram Panchayat (Kothiya) Vs. State of M.P. & 6 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sunil Kumar Bhargawa, Adv. Mr. Sachin K. Verma, Adv. Mr. Anhad Tiwari, Adv.	
3.	Original Application No. 06/2014(CZ)	Bio Diversity Management Committee Vs. Union of India & Ors.	Mr. Deepesh Joshi, Adv Mr. Om. S. Shrivastava, Adv. for R-1 & 9 Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 03/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samitey (Narmada River, Jabalpur) Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv.	
5.	Original Application No. 34/2015(CZ)	Nityanand Mishra (Saraiyu River, Chitrakoot) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya Sagar Mishra, Adv. Mr. Sachin K.Verma, Adv.	
<b>FOR COMPLIANCE</b>				
6.	Original Application No. 02/2013(THC)	Nityanand Mishra Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. for Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv.for R-1,3,5 Mr. Shivendu Joshi, Adv.R-2 Mr. Suman Mandal, Adv.& Mr. Sandeep Singh, Adv. R-4 Mr. Deepesh Joshi, Adv. for R-6 Mr. Sambhav Sogani, Adv. for R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv. Mr. Shashank Pande, Adv. Mr. Dharamveer Sharma, Adv.	
7.	Original Application No. 264/2014(THC) (M.A.No.564/14) (M.A.No.637/15)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.	Mr. Siddharth Singh, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	

8.	Original Application No. 137/2013(CZ)	Jalindar Piraji Dhanwate Vs. Shree Nageen Chandra Bansal & Ors.	Mr. Enosh George Carlo Adv. Mr. Shekher Sharma, Sanjay Kumar, Ashish Tiwari Adv. for R-2,3 Mr. Sachin K. Verma, Adv. for R-4,7 Mr. Shivendu Joshi, Adv. Mr. Sambhav Sognai, Adv.	
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Date: 26<sup>th</sup> April, 2016

TIME: 14.30 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

FOR HEARING (AFTER ABOVE BENCH)				
9.	Original Application No. 139/2013(CZ) (M.A.No.23/15) (M.A.No.586/15)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. for R-18,20 Mr. Purushaindra Kaura Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. for R-39 Mr. Ajay Misrha, Adv. for R-40,42,43,45 Mr. Suman Mandal, Adv. for R-4 Mr. J.P. Guha, CMO, for R-47 Mr. vivek choudhary Mr. Om Shankar Shrivastav, Adv. Mr. Anshuman Singh Adv.	
10.	Original Application No. 33/2014	Maa Narmada Pradushan Niyantarak Evam Vikas Samiti & 2 Ors. Vs. State of M.P. & 5 Ors.	Mr. Aniruddh Hingwasia Adv. Mr. Anshuman Singh for R-4&5	
11.	Original Application No. 30/2014	Shailendra Singh Bisen & Anr. Vs. State of M.P. & 9 Ors.		

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